

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.2

Excise Misc. Application No. 11797 of 2024

(on behalf of Appellant)

in

Excise Appeal No. 10273 of 2023

(Arising out of Order No. VAD-EXCUS-001-APP-230-2022-23 dated 14.12.2022 passed by Central GST & CE, Appeals-Vadodara)

C.C.E. & S.T.-Vadodara-I

Race Course, Ring Road, Income Tax Office
Vadodara-Gujarat-390007

...Appellant

VERSUS

Shri Gopal Das Arora

Opp Masjid Station Road, Virsad,
Anand Gujarat-388580

...Respondent

APPEARANCE:

Shri Anand Kumar, Superintendent (AR) appeared for the Appellant
None appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

FINAL ORDER NO. 10001 /2025

DATE OF HEARING: 03.01.2025

DATE OF DECISION:03.01.2025

SOMESH ARORA

In view of Litigation Policy, the office of AR wants to withdraw the appeal. The withdrawal is allowed. Appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha